

**F. No. J-11015/4/2018-Judicial**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**

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Shastri Bhawan, New Delhi,  
Dated 10<sup>th</sup> May, 2018

**ORDER**

The President is pleased to engage **Shri Dilbag Singh**, Advocate as Additional Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before District & Subordinate Courts, Hoshiarpur (Punjab), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**District & Subordinate Courts, Hoshiarpur (Punjab)**

**Additional Standing Government Counsel**

Name (Shri)	Contact details	Enrollment No.
Dilbag Singh	S/o Shri Naranjan Singh, R/o Village Singriwala Tehsil and District Hoshiarpur (Punjab). Mob: 9815170880	P/1391/2003

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

*Inder Kumar*  
10-5-18  
(Inder Kumar)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, acting-Addl. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
4. The District Judge, Hoshiarpur (Punjab).
5. Shri Dilbag Singh, ACGSC at the address mentioned above.
6. Shri Munish Kumar Ralhan, Standing Govt. Counsel, Hoshiarpur, R/o 153, New Civil Lines, Hoshiarpur
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

*(D. Srinivas)*  
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